

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1671(KB)2019
IA(IBC)(DIS.)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	ANMOL FEEDS PRIVATE LIMITED VS DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Ms. Pallavi Ray, Adv.] For the Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. IA(IBC)(DIS.)/17(KB)2024
 - a. This IA has been put up wrongly on Board. The same has already been listed on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**